

No. DJA/Trg./WS/P&PE/2049/2026/2289

30th April, 2026

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC
2. The Ld. Principal District & Sessions Judge, South, Saket
3. The Ld. Principal District & Sessions Judge, South-East, Saket
4. The Ld. Principal District & Sessions Judge, East, KKD
5. The Ld. Principal District & Sessions Judge, North-East, KKD
6. The Ld. Principal District & Sessions Judge, West, THC
7. The Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBD), RADC
8. The Ld. Principal District & Sessions Judge, New Delhi, PHC
9. The Ld. Principal District & Sessions Judge, Shahdara, KKD
10. The Ld. Principal District & Sessions Judge, South-West, Dwarka

Sub.: Workshop on Professional & Personal Excellence for Mixed Group of DHJS & DJS Officers (Optional).

Respected Sir/Madam.

As per the approved Training Calendar for the year 2026, the Delhi Judicial Academy shall be conducting a 'Workshop on Professional & Personal Excellence' for Mixed Group of DHJS & DJS Officers on 29th May, 2026 at the Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'. The schedule of the programme shall be communicated in due course.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case any Officer requires exemption from attending the programme, the Ld. Officer may move application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. Attention of the nominated officers may also be drawn to the exemption guidelines issued by the Hon'ble High Court of Delhi vide Letter No. 7097-7110/DHC/GAZ./G-3/2023 dated 10.10.2023, whereby it has been directed that exemption of nominated Judicial Officers from attending training programmes shall be considered only in case of extreme exigency such as medical condition etc. along with documentary proof.

The nominated Judicial Officers may kindly be advised not to list any judicial work for 29th May, 2026, so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be postponed or adjourned accordingly, to the extent possible.

With regards,

Encl. As above

Judicial Branch

Yours faithfully,

Press/PADK/NO
30/04/2026

(Rajesh Kumar Singh)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE
(PC ACT) (CBD) ROUSE AVENUE COURT COMPLEX, NEW DELHI

No. JOTP/RACC/Gaz./2026/

5621/D-5630/D

Dated: 2/5/2026

3-35 PM

Copy forwarded alongwith its enclosures for information and necessary action to:-

1. Ms. Neha Mittal, ACJM-03, Rouse Avenue Court Complex, New Delhi.
2. The Branch In-charge, Admn. Filing, Pool Car, Care Taking, Facilitation Centre, Rouse Avenue Court Complex, New Delhi.
3. The P.S. to the Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
4. The Web-site Committee, Tis Hazari Courts, Delhi.

(Dig Vinay Singh)
Officer In-charge (Judl.)
for Principal District & Sessions Judge-
cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex
New Delhi

**Nomination List for
Workshop on Professional & Personal Excellence
for mixed group of DHJS & DJS Officers**

on

29th MAY, 2026

(ALPHABETICALLY)

	Name of Officer (Mr. / Ms.)	Present Posting	No	District	Place of Posting
DHJS					
1	Anil Antil	District Judge (Commercial Court)	9	Central	THC
2	Gautam Manan	District Judge (Commercial Court)	3	South-West	Dwarka
3	Hardeep Kaur	Judge In-charge, Mediation Centre		South-West	Dwarka
4	Jiten Mehra	District Judge	10	Central	THC
5	Mona Tardi Kerketta	ASJ (POCSO)	1	South	Saket
6	Rahul Bhatia	District Judge	1	South-East	Saket
7	Rakesh Kumar Rampuri	ASJ (SC-POCSO)		East	KKD
8	Rana Deepak Singh	ASJ (FTSC) (POCSO)	2	Central	THC
9	Rashmi Gupta	ASJ (SFTC)		South-West	Dwarka
10	Ruby Neeraj Kumar	ASJ (POCSO)	1	New Delhi	PHC
11	Shefali Barnala Tandon	ASJ	6	New Delhi	PHC
12	Sonam Singh-I	ASJ (POCSO)	3	New Delhi	PHC
13	Sumit Dalal	Joint Registrar (Judicial)			DHC
14	Surabhi Sharma Vats	ASJ	4	Shahdara	KKD
15	Vidhi Gupta Anand	ASJ (FTSC) (RC)		East	KKD
16	Vinod Kumar Meena	District Judge	10	West	THC
DJS					
17	Alka Singh	CCJ-cum-ARC		West	THC
18	Anugya Chauhan	Relieving JMFC/Civil Judge		South	Saket
19	Anuradha Sonker	JM First Class	12	South-West	Dwarka
20	Aviral Shukla	Full Time Secretary, DLSA		South	Saket
21	Bhanu Pratap Singh	JM First Class	2	South	Saket
22	Bharat Aggarwal	ACJ-cum-CCJ-cum-ARC		Central	THC
23	Bhawna Rattan	JM First Class (NI Act)	10	South-West	Dwarka
24	Charu Asiwal	ACJ-cum-CCJ-ARC		Shahdara	KKD
25	Chhavi Bansal	JM First Class (Mahila Court)	4	West	THC
26	Deeksha Rao	Municipal Magistrate		South-West	Dwarka
27	Deeksha Sethi	JM First Class	8	South-West	Dwarka
28	Deepika Yadav	Relieving JMFC/Civil Judge		South-West	Dwarka
29	Deshna Jain	Relieving JMFC/Civil Judge		New Delhi	PHC
30	Divya arora	JM First Class (Mahila Court)	1	South-West	Dwarka
31	Garima Garg	JM First Class (NI Act)	8	Central	THC
32	Jyoti	Relieving JMFC/Civil Judge		South-East	Saket
33	Kunal Soni	JM First Class (Digital Traffic Court)		East	KKD
34	Mansi Malik	ACJM	2	Central	THC
35	Neha Mittal	ACJM	3		Rouse Avenue
36	Nidhi Singh	JM First Class (Mahila Court)	4	South-West	Dwarka

	Name of Officer (Mr. / Ms.)	Present Posting	No	District	Place of Posting
37	Pranjali Prakash	JM First Class (Digital Traffic Court)		North-East	KKD
38	Preeti	JM First Class	3	Central	THC
39	Rahul Verma	Principal Magistrate, JJB-I		Central	Kingsway Camp
40	Sanya Singh	JM First Class	7	East	KKD
41	Sarthak Panwar	Civil Judge	2	South-West	Dwarka
42	Shraddha Tripathi	JM First Class (NI Act)	2	East	KKD
43	Shruti Sharma-II	JM First Class (Mahila Court)	2	West	THC
44	Shubhangi Aggarwal	JM First Class (NI Act)	7	South-West	Dwarka
45	Shubhangi Srivastava	JM First Class (NI Act)	5	South-East	Saket
46	Surabhi Rastogi	JM First Class (NI Act)	1	South-West	Dwarka
47	Swayam Siddha Tripathy	JM First Class	2	South-West	Dwarka
48	Visvesh	Principal Magistrate, JJB-III		Central	Sewa Kutir, Kingsway Camp

Rajesh Kumar Singh

D.H.J.S

Director (Academics)/
Chairperson (Officiating)

Delhi Judicial Academy



1170633
30/04/26

DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-20892191, 011-28036502 (O)

Email: dja@nic.in

No. DJA/Trg./WS/P&PE/2049/2026/ 2289

30th April, 2026

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Office of District & Sessions Judge Delhi Judicial Academy, New Delhi Stamp No. _____ 5752/R 30 APR 2026 District Judge, New Delhi

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C
PDSJ/RADC/ND
30/04/2026

(Rajesh Kumar Singh)